

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal 2055/(MAH)/2013
CA No.

CORAM:

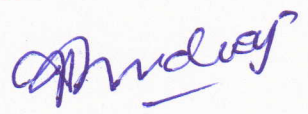
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES: Mr. Narendra Kumar Dhoot
V/s.
M/s. Premier Limited

SECTION OF THE COMPANIES ACT: 58A(9) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M.S. BHARDWAJ	Acc for R-2	

Order

Company Appeal No. 2055/58A(9)/CLB/MB/MAH/2013

At request of the parties, list this matter for completion of pleadings
on 27.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)